100.

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

| TRANSFER PETITION NO. | | |
|----------------------------------|---------------------------------------|--|
| COMPANY PETITION/APPLICATION NO. | CA. No.171/252/HDB/2018 | |
| NAME OF THE COMPANY | Sol Invictus Ventures Private Limited | |
| NAME OF THE PETITIONER(S) | Sol Invictus Ventures Private Limited | |
| NAME OF THE RESPONDENT(S) | Registrar of Companies, Hyderabad | |
| UNDER SECTION | Sec 252 | |
| | | |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-----------------------|------------------------|-----------|
| M.B. Sweet | Practising Company | CSCURU1427 Rgmad | rela-P |
| | Certain | 4985718812 | - |
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Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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ORDER

Heard Mr.M.B.Suneel, Learned Counsel for the Petitioner. Issue notice to the RoC to submit his report. Post the case on 13.04.2018.

Member (Tech)

Member (Judl)

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